NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

: CA/153/CAA/2017

PETITION NUMBER

:

NAME OF THE TRANSFEROR

: CHENNAI NETWORK INFRASTRUCTURE LTD

NAME OF THE TRANSFEREE

: GTL INFRASTRUCTURE

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Shi Anirdh Pandian (Sv. loursel)

Counsel for the

Hoch Dun

os PALLAN THABAKHE

ARISHER RAMAN

ORDER

Counsel for the Applicant present and prayed for time to obtain the number from the **Registry.** At request, time is enlarged. Put up on **05.12.2017 at 10.30 A.M.**

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MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

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